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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. No. 50 / 2016

**Present : Hon'ble Member (J) Sh. Vijai Pratap Singh and  
Hon'ble Member (T) Sh.S Vijayaraghavan**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> August, 2016, 10.30 A.M**

Name of the Company		Ram Milan Singh -Versus- Digha Seafood Exports Pvt. Ltd. & Ors.	
Under Section		<b>397/398</b>	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. VIKASH SINGH, ADVOCATE
2. Ratnakod Bajor, Sr. Adv.
3. Sany Chakraborty, Adv.

PETITIONER

Vikas Singh  
22/8/16

1. Sishu Saha Sr. Advocate
2. Kuldip Mallik, Advocate
3. SNEHA CHATTAN, PCS  
ON BEHALF OF MOHAN RAM GOENKA

RESPONDENTS

S. Chatterjee  
22/8/16

## ORDER

The Ld. Advocates for both the Petitioner and the Respondents are present.

The Respondent filed his replies by supplementary affidavit today. The Ld. Advocate, appearing for the Petitioner, has prayed for interim order. The Ld. Advocates for the Respondents objected against issuing any interim order.

The Ld. Advocate for the Petitioner has submitted that in view of the purported EOGM dated 14<sup>th</sup> January, 2016, he has filed <sup>ca</sup> company petition. The Petitioner was under apprehension in the purported EOGM that he will be removed from the Board of Directors. The Petitioner has also stated that after filing of the petition he has been removed from the Directorship and he is further apprehended that the shareholding will also be reduced by the Respondents. The Ld. Counsel for the Respondents has made a statement that he is not going to dilute the shareholding of the Petitioner. Therefore, there is no need for interim order. 32

List on 21 September, 2016 for hearing. Meanwhile parties are directed to maintain status quo regarding shareholding.

Listed on 21<sup>st</sup> September, 2016 for hearing. Meanwhile parties are directed to maintain status quo regarding shareholding.

S. V.

(S. Vijayaraghavan)

(Vijai Pratap Singh)

Member(T)

Member(J)